GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2656 ANSWERED ON:28.07.2014 ACCESS TO DIGITAL NETWORK Charitra Shri Ram

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government has asked some telecom companies including Vodafone for providing access to digital network data in the country;

(b) if so, the details thereof;

(c) whether certain telecom companies particularly Vodafone have denied to provide the data to the Government;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) & (b) Madam, the Government has mandated all the telecom service providers to provide lawful interception and monitoring facility to designated law enforcement agencies as per the orders of the competent authority. Beyond this mandate, no telecom service provider including Vodafone has been asked to provide access to digital network data in the country.

(c) to (e) No denial case to provide the lawful interception & monitoring has been reported against any telecom service provider including Vodafone.